NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/09/2017 AT 10.30 AM

PRESENT: SHRI ANANTH	A PADMANABHA SWAMY, MEMI	BER-JUDICIAL
APPLICATION NUMBER	:	
PETITION NUMBER	: CA/90/2017	
NAME OF THE PETITIONER(S)	: MEDICI HOLDINGS LTD : PHOTON INFOTECH PVT LTD	
NAME OF THE RESPONDENT(S)		
UNDER SECTION	: 241/242	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
R.MURARI (SR ABU)	COUNSEL FOR	1.4
P.RAY KUMAR JHABAXN 1. Jayashree in Mahesh	Coursel for Rq	M. Jayan J
PIH. ARVINDH PANDIAN FOR PAWAN JHABAKTI	Coursel for	C. P. Shalest
K. Moelly	Cerunsed to R 6 to 8	W

ORDER

Counsel for petitioner present. Counsel for R1 to R5, counsel for R6 to R8 and counsel for R9 are present. Counsel for petitioner submitted arguments in reply to the submissions made by the respondents. Time extended at request of both counsel for filing written submissions. Put up on 12.09.2017 at 10.30 A.M.

Member (Judicial)

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